

**ANNUAL IMMOVABLE PROPERTY RETURN**

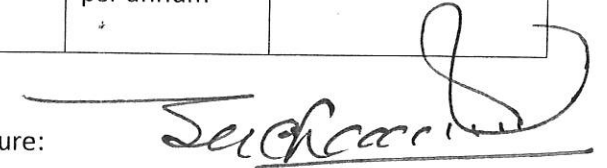
Statement of Immovable Property as on **31.12.2021**

1. Name of Officer (in full) and service to which the officer belongs: SURESH CHANDRA: INDIAN LEGAL SERVICE(ILS)
2. Present Post Held :INFORMATION COMMISSIONER:CENTRAL INFORMATION COMMISSION
3. Present Pay: :RS.2,50,000/-

| Name of District, Sub-Division, Taluk and village in which property is situated | Name & Details of property                            | Present Value* | If not in own name state in whose name held and his/her relationship to the Govt. servant | How acquired whether by purchases, lease**, mortgage inheritance, gift, or otherwise, with date of acquisition and name with details of person/persons from whom acquired | Annual income from the property | Remarks |
|---|---|----------------|---|---|---------------------------------|---------|
|   | Housing and other buildings                           | Lands          |   |   |                                 |         |
| V&PO-Banar, KOTPUTLI, Jaipur(Rajasthan)   | .68/8 Acre(approx) Agricultural                       | 1.2 lacs       | -   | INHERITED   | NIL                             |         |
| Vill-Dalel-Garhi,PO-Ahemadgarh, Bulandshahr(UP)                                 | 4 acre(approx) Agricultural + Residential joint house | 15 lacs + 1lac | -   | INHERITED   | Rs.95,000/- per annum           |         |
| V&PO-Banar, KOTPUTLI, Jaipur(Rajasthan)   | 400 sq.yards(Residential)                             | 50 lacs        | -   | Purchased and built   | Rs.60,000/- per annum           |         |
| Vill- Matiyala, Uttam Nagar, New Delhi-110059                                   | 156 sq. yard  | 55 lacs        | -   | Purchased   | Rs.85,000/- per annum           |         |

Signature:

Date: 24.01.2022



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